

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

**FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING
MODE BE TAKEN UP ON 20-05-2021**

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail No-82/2021	Suman Devi Vs State	Hearing

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

2	Crl. Apl-100/2019	Manmohan Uniyal Vs State	Argument
3	Crl. Apl-10/2021	Rajesh Jadli Vs Ravindra Singh	Argument
4	Crl. Revision-26/2020	Ramkumar Vs Sanjay Singh	Argument
5	Civil Appeal-08/2020	Vidhata Devi Vs Chandraballbh	Argument
6	Civil Appeal-7/2021	Manju Durgadati Vs Ashutosh	Argument
7	MCA-01/2021	Anil Mehrotra Vs State	Argument
8	MCA-48/2019	Lokpal Singh Vs State	Argument

*** For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.**

Ordered by Court


Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal